

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A.79 of 1997

Date of order : 31.5.2002

Present : Hon'ble Mr. S. Biswas, Administrative Member

Hon'ble Mr. M.L. Chauhan, Judicial Member

DULAL CH. DEHURI

VS.

UNION OF INDIA & ORS.

For the applicant : None

For the respondents : Mr. K. Sarkar, counsel

O R D E R

None has put in appearance on behalf of the applicant.

Perusal of the order sheet reveals that none appeared for the applicant for last more than 10 occasions. It appears that the applicant is not interested in pursuing the matter.

The application is, therefore, dismissed for default. No order as to costs.


MEMBER(J)


MEMBER(A)